

SLP(C)... 11543 OF 2004
ITEM No.15

Court No.11

SECTION XV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal(Civil)...CC:11543/2004

(From the judgement and order dated 24/03/2004 in DBCSA 245/04
of The HIGH COURT OF RAJASTHAN AT JODHPUR)

STATE OF RAJASTHAN

Petitioner (s)

VERSUS

RAJENDRA SINGH & ORS.

Respondent (s)

(With I.A.No.1 - Appln(s). for c/delay in filing SLP)

Date : 17/12/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT
HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner (s)Mr. Aruneshwar Gupta,Adv.
Mr. Kumar Kartikay,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.

On the facts of the case, we are not inclined to
interfere. The special leave petition is, accordingly, dismissed.

(Neena Verma) (Vijay Aggarwal)
Court Master Court Master